

**THE DEPUTY MINISTER IN THE
MINISTRY OF HEAVY INDUSTRY
(SHRI SIDDHESHWAR PRASAD):**

(a) Yes, Sir.

(b) According to the judgement of the Supreme Court, the prices of the three makes of car manufactured in the country are to be reviewed every six months, taking into consideration the claims for increase submitted by the manufacturers. On examination of the claims submitted by the manufacturers, it was found that, while the cost of production of Ambassador and Premier cars had gone up, there had been no significant change in the cost of production of the Standard Herald car.

Production Schedule of Korba Aluminium Plant

433 **SHRI RAM BHAGAT PASWAN:** Will the Minister of STEEL AND MINES be pleased to state

(a) whether Korba Aluminium Plant set up with the Hungarian collaboration is expected to go into production from March; and

(b) if so, the total annual production capacity?

**THE DEPUTY MINISTER IN THE
MINISTRY OF STEEL AND MINES
(SHRI SUKHDEV PRASAD):** (a) The Alumina Plant at Korba is expected to be commissioned by the end of March, 1973.

(b) The ultimate production capacity of the Plant would be 2,00,000 tonnes of Alumina per annum.

Small car manufactured by Maruti Ltd.

434. **SHRI R. P. ULGANAMBI:** Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) when the small car manufacturers namely, the Maruti Ltd, are expected to put their car on sale to the public;

(b) whether any condition has been imposed, while giving them the licence to the effect that if the car was not produced and put on sale by a specific date, the Company would be liable for some penalty; and

(c) if so, the particulars of such condition?

**THE DEPUTY MINISTER IN THE
MINISTRY OF HEAVY INDUSTRY
(SHRI SIDDHESHWAR PRASAD)**

(a) to (c). The Maruti Ltd., has not yet been given an industrial licence to enable them to start commercial production. The firm has been granted only a letter of intent for the manufacture of 50,000 passenger cars per annum. The letter of intent will be converted into an industrial licence for commercial production after the proto-type of the car has been tested and approved for road worthiness by the appropriate authority.

Composition of S.A.I.L.

435 **SHRI BHAGWAT JHA AZAD
SHRI S. A. MURUGAN-
NTHAM:**

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Steel Authority of India Limited (S.A.I.L.) has been registered; and

(b) if so, the composition of its Board?

**THE DEPUTY MINISTER IN THE
MINISTRY OF STEEL AND MINES
(SHRI SUBODH HANSDA):** (a) Yes Sir.

(b) The present composition of the Board of Directors of the Steel Authority of India Limited is as under:

I Whole Time Directors:

- (1) Shri M. A. Wadud Khan, (Technical).
- (2) Shri A. C. Banerji, Director (Commercial).
- (3) Dr. N. C. B. Nath, Director (Commercial).

- (4) Shri M. P. Wadhawan, Director (Finance).

It will, however, not be in the public interest to disclose further details.

II. Part Time Directors:

- (5) Shri P. R. Ahuja, General, Manager, Bhilai Steel Plant.
- (6) Shri H. Bhaya, Chairman, Hindustan Steel Limited, Ranchi.
- (7) Shri R. P. Billimoria, Director, Personnel Hindustan Steel Limited, Ranchi.
- (8) Shri James Raj, Chairman, Unit Trust of India.
- (9) Shri Arbina Ray, Custodian, Indian Iron and Steel Company Ltd., Calcutta.
- (10) Shri M. Sondhi, Chairman, Bokaro Steel Limited, Bokaro Steel City.
- (11) Shri M. R. Yardi, Secretary to the Government of India, Ministry of Finance.

भारतीय सेना द्वारा अधिकृत पाकिस्तानी सैन्य को खाली करने से पूर्व वहाँ कथित वहाँ बं क बार में पाकिस्तान का प्रचार

437. श्री जय बल ज्ञा आज़ाद :
श्री शिव कुमार शास्त्री :

क्या विदेश मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान पाकिस्तान रेडियो के इस प्रचार की ओर दिलाया गया है कि भारतीय सेना ने अपने अधिकृत पाकिस्तानी क्षेत्र को बरबाद किया है; और

(ख) इस झूठे प्रचार का खण्डन करने हेतु सरकार ने क्या कार्यवाही की है ।

विदेश व्यापार मंत्रालय में राज्य मन्त्री (श्री सुरेन्द्र पाल सिंह) : (क) जी हा ।

Export of Sensitive Defence Material

438. SHRI BHAGWAT JHA AZAD: Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to export sensitive defence material like cables;

(b) if so, what is the rate and quantity of production; and

(c) whether the production is surplus to our need, and when the export will commence?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEFENCE PRODUCTION) (SHRI VIDYA CHARAN SHUKLA): (a) to (c). The production capacity of communication cables at the Ordnance Cable Factory, Chandigarh is currently in excess of the defence requirements. With a view to utilising this spare capacity, some export orders have been accepted on commercial basis.

(ख) 5 जनवरी 1973 को सरकारी प्रवृत्ता ने पाकिस्तान के झूठे प्रचार का स्पष्ट खण्डन किया था । इस मामले पर भारत सरकार ने पाकिस्तान सरकार के समक्ष अपनी चिन्ता भी व्यक्त कर दी है ।

Proposed strike by Newspaper Employees All Over India

438 SHRI BHOJY MODAK: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the attention of Government has been drawn to the proposed one-day token strike of the newspaper employees all over India in February;

(b) if so, the reasons for the strike and the reaction of Government thereto; and

(c) the actions taken by Government to settle their issues?